

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 209 OF 2015 &
IA NO. 346 OF 2015**

Dated: 11th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Gujarat Urja Vikas Nigam Ltd. & Ors.Appellant (s)

Versus

Renew Wind Energy (Rajkot) Pvt. Ltd & Ors. Respondent (s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Ranjitha Ramachandran
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Krishnan Venugopal, Sr. Adv.
Mr. Vishal Gupta for R.1 & 2

Ms. Suparna Srivastava
Mr. S.R. Pandey for R.3

ORDER

At the request of the learned counsel for the parties, list the matter
on **11.07.2016.**

(I.J. Kapoor)
Technical Member
ts/dk

(Justice Ranjana P. Desai)
Chairperson